

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 65(MB)2015
CA. NO.

CORAM:



PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 02.00 P.M**

**NAME OF THE COMPANY: M/s. Shri. Fadaali Moiz Mithiborwala V/s. M/s. Majolica Impex
Pvt. Ltd. & Ors.**

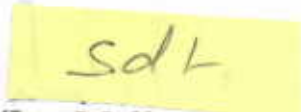
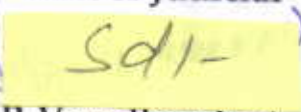
SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-----------------|--------------------|-----------------------|---|
| 1 | SUSHI GUPTA | ADV | PETITIONER |  |
| 2 | SIDDHANT | ADV | " | |
| 1. | Saurabh Kalra | Adv | Respondent |  |
| 2. | Pulaski Agarwal | Adv | | |

Common Order

Vide this application the petitioner prays for transfer of all cases within the jurisdiction of different courts to one Bench.

2. This can only be entertained by the Principal Bench. Be listed before it on 21.07.2016 at 2.00 p.m.


(Ina Malhotra)
Member Judicial

(R.Varadharajan)
Member Judicial